HIGH COURT OF JUDICATURE AT ALLAHABAD

TENDER NOTICE

Tenders are invited from the interested reputed/authorized dealers for supply and installation of Eleven Air Conditioners (specification being Split A.C. of 1.5 ton capacity, 3 to 5 star rating, preferably with Digital Inverter Technology and copper winding transformer) for the Bungalow of Hon'ble Judges.

The tenderers should submit their tender with catalogue along-with security money of Rs.15,000/- to be deposited in High Court's Treasury within 15 days from the date of publication of the tender notice.

Any other details can be obtained from Court Officer of this Court on any working day.

The decision of Registrar General shall be final in accepting any tender or rejecting all the tenders.

(Lal Ji Singh)

Deputy Registrar(Nazarat)